Declaration of Assets and Liabilities

Year 2022-2023

21 (CHANDAN KUMAR, son/daughter/wife of BAHADUR MANDAL

26 years, belonging to BIHAR BIDHAN SABHA(PATNA)

service and presently working as DFFICE ATTENDANT (FARRASH)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

8/2/23

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

myself, my spouse and dependants*:

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	1200/-				
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3 LAKH SBI BVM	-			_
(äll)	Bonds, Debentures and Shares in companies	-			_	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI 10 LAKT				
(v)	Motor Vehicles (details of make, etc.)	PASSION PRO REGION BROIFE)			_
(vi)	Jeweliery (give details of weight and value)	_	_	-	-	-
(vii)	Other assets, such as values of claims / interests		_			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	_	FATHER BAHADUR MANDAL 5 BIGHA MADHUBA	YI	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			_		
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			2 KATHA MADHUBANI		
(v)	Others (such as interest in property)	-	-			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
1	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	~	_
	(c) dues to departments dealing with supply of electricity		L

	(d) dues to departments dealing with telephones		Argum	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	_	
	(f) Other dues, If any	_		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FWJPK 4877B		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	_		
	(ili) Sales Tax (Only in case of proprietary business)			
	(iv) Property Tax			

Personal Detail 110185365649 GPF/CPF/PRAN No. (M/F) Gender Date of Birth (DD/MM/YYYY) 0 Class/Group (A/B/C) BIHAR VIDHAN SAGHA PATNA -Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District MADHUBANI I hereby declare that the above details are true to the best of my knowledge and belief.

Signature charden Icumos

Name of Employee: CHANDAN KUMAR

Designation: DEFICE LATTENDANT (FARRASH)

Department: BIHAR VIDHAN SABHA PATNA

Date: 0.6-02-2023

Place: PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

chandan Kumar